



# भारत का राजपत्र The Gazette of India

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NEW DELHI, MONDAY, MAY 25, 2026/JYAISTHA 4, 1948

## SUPREME COURT OF INDIA

### NOTIFICATION

New Delhi, the 25th May, 2026

**F. No. 44/PCWD Benches/2026/ SCA(G).**— In pursuance of Rule 4 of Order II of the Supreme Court Rules, 2013 [as amended], Hon'ble the Chief Justice of India has directed that there will be partial Court working days from Monday, 1<sup>st</sup> June, 2026 to Sunday, 12<sup>th</sup> July, 2026 (both days inclusive), and the Courts will function regularly from Monday, 13<sup>th</sup> July, 2026.

Under Rule 6 of Order II of the Supreme Court Rules, 2013 [as amended], Hon'ble the Chief Justice of India has been pleased to constitute the following Benches for the partial Court working days, 2026:

Period	Benches
01.06.2026 to 07.06.2026	Hon'ble Mr. Justice Vikram Nath and Hon'ble Mr. Justice Prasanna B. Varale
	Hon'ble Mr. Justice Pamidighantam Sri Narasimha and Hon'ble Mr. Justice Aravind Kumar
	Hon'ble Mr. Justice Dipankar Datta and Hon'ble Mr. Justice Satish Chandra Sharma

Period	Benches
	<p style="text-align: center;">Hon'ble Mr. Justice Sanjay Karol and Hon'ble Mr. Justice Augustine George Masih</p>
08.06.2026 to 14.06.2026	<p style="text-align: center;">Hon'ble Mr. Justice Prashant Kumar Mishra and Hon'ble Mr. Justice Atul S. Chandurkar</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Satish Chandra Sharma and Hon'ble Mr. Justice Prasanna B. Varale</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Augustine George Masih and Hon'ble Mr. Justice Vijay Bishnoi</p>
15.06.2026 to 21.06.2026	<p style="text-align: center;">Hon'ble the Chief Justice of India and Hon'ble Mr. Justice Joymalya Bagchi</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Vipul M. Pancholi</p>
	<p style="text-align: center;">Hon'ble Mr. Justice S.V.N. Bhatti and Hon'ble Mr. Justice Atul S. Chandurkar</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Sandeep Mehta and Hon'ble Mr. Justice Vijay Bishnoi</p>
22.06.2026 to 28.06.2026	<p style="text-align: center;">*Hon'ble Mrs. Justice B.V. Nagarathna and Hon'ble Mr. Justice Joymalya Bagchi (* From 22.06.2026 to 25.06.2026)</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Prashant Kumar Mishra and Hon'ble Mr. Justice N.V. Anjaria</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Sandeep Mehta</p>
	<p style="text-align: center;">Hon'ble Mr. Justice S.V.N. Bhatti and Hon'ble Mr. Justice Vipul M. Pancholi</p>
29.06.2026 to 05.07.2026	<p style="text-align: center;">Hon'ble Mr. Justice M.M. Sundresh and Hon'ble Mr. Justice K. Vinod Chandran</p>
	<p style="text-align: center;">Hon'ble Mr. Justice K.V. Viswanathan and Hon'ble Mr. Justice Manmohan</p>
	<p style="text-align: center;">Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh and Hon'ble Mr. Justice N.V. Anjaria</p>
	<p style="text-align: center;">Hon'ble Mr. Justice R. Mahadevan and Hon'ble Mr. Justice Alok Aradhe</p>

<b>Period</b>	<b>Benches</b>
06.07.2026 to 12.07.2026	Hon'ble Mr. Justice Ahsanuddin Amanullah and Hon'ble Mr. Justice R. Mahadevan
	Hon'ble Mr. Justice Manoj Misra and Hon'ble Mr. Justice Manmohan
	Hon'ble Mr. Justice K.V. Viswanathan and Hon'ble Mr. Justice Alok Aradhe
	Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh and Hon'ble Mr. Justice K. Vinod Chandran

During the partial Court working days, the Registry will remain open from 10.00 a.m. to 5.00 p.m. for all the officers and staff members of the Registry, except Group-C (non-clerical) staff in whose case timings will be from 9.30 a.m. to 5.30 p.m. on all the days, except Saturdays (other than 11<sup>th</sup> July, 2026), Sundays and holidays when it shall remain closed.

KUNTAL SHARMA PATHAK, Registrar (J) (Court & Building)